

(i) Notification G.S.R. No. 1164, dated the 31st July, 1970, publishing the Indian Administrative Service (Part) Eleventh Amendment Rules, 1970, under sub-section (2) of section 3 of the All India Services Act 1951. [Placed in Library. See No. LT-4156/70].

(ii) Notification S.O. No. 3711, dated the 10th November, 1970, publishing the Punjab State Faculty of Ayurvedic and Unani Systems of Medicine (Reconstitution and Reorganisation) Order, 1970, under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957. [Placed in Library. See No. LT-4407/70].

नारियल जटा बोर्ड के कार्यों तथा नारियल  
जटा अधिनियम, 1953, के कार्यकरण  
संबंधी वार्षिक प्रतिवेदन  
(1969-70)

वैदेशिक व्यापार मंत्रालय में उपमंत्री  
(चौधरी राम सेवक) : उपसभापित महोदय,  
आपकी आज्ञा में मैं नारियल जटा उद्योग  
1953 की धारा 19 की उपधारा (1) के  
के अधीन 1969-70 के वर्ष के लिये ना-  
रियल जटा बोर्ड के कार्यों तथा नारियल जटा  
उद्योग अधिनियम, 1953 के कार्यकरण  
संबंधी वार्षिक प्रतिवेदन की एक प्रति सभा  
पटल पर रखता हूँ। [Placed in Library.  
See No. LT-4362/70.]

## MOTION FOR ELECTION TO JOINT COMMITTEE

THE MINISTER OF LAW AND  
SOCIAL WELFARE (SHRI K.  
HANUMANTHAIYA): Sir, I have:

"That this House concurs in the  
recommendation of the Lok Sabha  
that the Rajya Sabha do join in the

Joint Committee of the Houses to  
consider the question of amend-  
ments to election law and authori-  
ses the Chairman to nominate seven  
Members to serve on the said Joint  
Committee."

The question was put and the  
motion was adopted.

## THE CENTRAL LABOUR LAWS (EXTENSION TO JAMMU AND KASHMIR) BILL, 1970

MR. DEPUTY CHAIRMAN: Shri  
Niren Ghosh.

श्री राजनारायण (उत्तर प्रदेश): श्रीमन्,  
मैं आप से कुछ निवेदन करना चाहता हूँ।  
(Interruptions) श्रीमन्, मुझे आप से  
एक आवश्यक विषय पर निवेदन करना  
है।

MR. DEPUTY CHAIRMAN: I have  
called Shri Niren Gosh.

SHRI KRISHAN KANT (Haryana):  
Yesterday you called me.

श्री राजनारायण : मैं तो खड़ा हूँ। मैंने  
चेयरमैन साहब को एक स्निप भेजी थी  
और उनका उत्तर आया है। उसको मैं पढ़े  
देता हूँ।

श्री उपसभापति : I am calling  
Shri Krishna Kant now. इसकी कोई  
परमिशन नहीं होगी और बिना परमिशन  
आप कोई सवाल नहीं उठा सकते।

श्री राजनारायण : मैं अंग्रेजी बोल कर  
बेवकूफी करूँ, तब आप मुनेगे। Without  
knowing this, you are saying like this.

श्री महावीर त्यागी : (उत्तर प्रदेश) :  
श्री